

Financial Assistance for Libraries and Laboratories in Punjab

866. { Shri D. C. Sharma:
Sardar Iqbal Singh:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Government of Punjab have applied for any financial assistance for the improvement of libraries and laboratories and the raising of salaries of the University employees during the Second Five Year Plan; and

(b) if so, the amounts applied for and sanctioned under each category?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 149.]

Unlicensed Brothels in Delhi

867. { Shri D. C. Sharma:
Shri Chandak:
Shri R. S. Tiwari:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the number of unlicensed brothels in the cities of Delhi and New Delhi are on the increase; and

(b) if so, the steps taken by Government or through aided agencies to check this social evil?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). There is no system of issuing licences or otherwise giving any permission for brothels or prostitution in Delhi or New Delhi. The Delhi Municipal Committee has declared the whole of the city under their jurisdiction as prohibited area for purposes of carrying on prostitution or running brothels except in the following localities:—

- (i) G. B. Road.
- (ii) Tanda Natinian.
- (iii) Jhandewalan Road.

Since no survey has been conducted to find out the number of brothels in the cities of Delhi and New Delhi, it cannot be said that the number of brothels has increased. At present action against offenders is taken under the provisions of the Bengal Suppression of Immoral Traffic Act, and under Section 152 of the Punjab Municipal Act, as applied to Delhi Administration.

Training of Librarians

868. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 1477-A on the 4th September, 1957 and state:

(a) whether the proposal regarding the establishment of an institute for training of librarians has since been finalised;

(b) if so, outlines of its composition, management, administration and finance;

(c) the qualifications prescribed for the trainees; and

(d) the duration of the training course?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) No, Sir. It is still under discussion with the Delhi University.

(b) to (d). Do not arise

Educational and Vocational Guidance

869. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the extent to which the various State Governments have been able to take advantage of the Central Scheme